## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4999 ANSWERED ON:26.08.2010 EVENING COURTS Maadam Shri Vikrambhai Arjanbhai;Paswan Shri Kamlesh ;Thakor Shri Jagdish

## Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether some of the State Governments including the Government of Gujarat have set up Evening Courts in their States;

(b) if so, the details thereof;

(c) whether the Union Government has received requests from the State Governments including the Government of Gujarat for special grant for the purpose in the recent past; and

(d) if so, the follow-up action taken thereon?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. IVL VEERAPPA MOILY)

(a)&(b): Yes, Madam. Some State Governments including the Government of Gujarat have set up Evening Courts in their States. As per the information received from the States, the number of evening courts in the States is given below:

SI. Name of the Number of Evening No. States Courts set up

1 Gujarat 87

2 Delhi 6

3 Tamil Nadu 39

(c)&(d): No proposal has been received from the State Governments in the recent past. An earlier proposal from the State Government of Gujarat for central assistance was not agreed to as there was no such scheme under which central assistance could be provided to the States for Evening Courts.

Government has accepted the recommendations of the Thirteenth Finance Commission which, inter-alia, provided for a grant of Rs. 2500 crore to the States for setting up Morning/Evening/Shift/Special Judicial Magistrates` Courts. A grant of Rs. 250 crore has al ready been released to the States for the purpose.